

SL NO. 28/25



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 155/2024/EZ

In The Matter of:

Salboni Apartment Owner's Association

... APPLICANT



VERSUS

State of West Bengal & Ors.

... RESPONDENT(S)

STATUS REPORT & ACTION TAKEN REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 02, KOLKATA MUNICIPAL CORPORATION.

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Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The Kolkata Municipal Corporation

Email: subho.advocate@gmail.com

(M): 9007035534





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STATUS REPORT & ACTION TAKEN REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 02, KOLKATA MUNICIPAL CORPORATION.

I, Sandip Saha, S/o Ranada Prasad Saha, aged about 46 years, by faith-Hindu, by occupation-service, presently posted as Executive Engineer (C), Uttaran Services Department, Kolkata Municipal Corporation, having office at HOGG Building, 3rd Floor, 1, Hogg Street, Kolkata: 700087, do hereby solemnly affirm and declare as follows:-

1. That, I am presently working as Executive Engineer (C), Uttaran Services Department, Kolkata Municipal Corporation, having office at HOGG Building, 3rd Floor, 1, Hogg Street, Kolkata: 700087 and I am

well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this affidavit.

2. That this affidavit is filed in compliance to the Solemn Order dated 15.05.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That the Kolkata Municipal Corporation has commenced conducting necessary survey work over the entire area adjacent to Salboni Apartment and the demarcation work of proposed Banglar Bari Project. At present due to inaccessibility of machinery in the existing land, KMC engaged manual labour for demarcation of land of proposed Project as per existing land record. During inspection no specific water body was visible; apart from repeated checking the entire land found covered with jungle and bushes.

Photocopy of the Action Taken Report by the Kolkata Municipal Corporation is annexed herewith and marked with the letter 'R-1'.

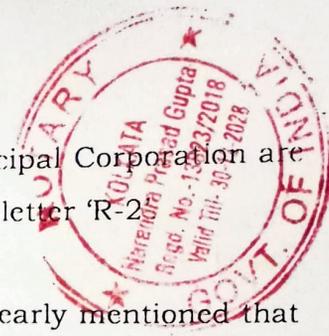
4. That in paragraph 12, of the Solemn Order dated 15.05.2025, passed by the Hon'ble Tribunal wherein interalia the Hon'ble Tribunal has been pleased to direct the KMC to file status report with regard to the entire Salboni Jheel, with reference to the revenue records.

In this regard it is humbly stated that reference to Revenue Record of KMC, total land area is observed 31 Bigha 10 Cottah covering the three premises i.e. 3, 3/1 and 3/1/1 J. K. Ghosh Road Ward No-03, BR-1. Assessment Collection Department's records are as follows:

- a) Premises no 3, J. K. Ghosh Road Character is land + tank-9 Bigha.
- b) Premises no 3/1 J. K. Ghosh Road Character is land-1 Bigha 10 Cottah.
- c) Premises no 3/1/1 J. K. Ghosh Road character is land-21 Bigha.



Photocopy of the revenue records of Kolkata Municipal Corporation are collectively annexed herewith and marked with the letter 'R-2'



5. From the above mentioned Revenue Record it is clearly mentioned that out of land area of 31 Bigha 10 Cottah, and proposed Banglar Bari Project i.e. construction of 384 Nos. dwelling units for shelter of poor slum people only on area of 7 Bigha 15 Chatak 17 Sq.ft.
6. That it is also submitted that the restoration process of Shalboni jheel in question is already started by the concern department of Kolkata Municipal Corporation.

Coloured photographs showing restoration of Salboni Jheel are collectively annexed herewith and marked with the letter 'R-3'.

7. That it is also submitted by the Kolkata Municipal Corporation that an unauthorised construction had been built on the access road of KMC where the Banglar Bari Project would be starting and while the KMC Authorities tried to demolish the same some people from Salboni Apartments and also from surrounding Birendra Nagar area had shown their agitation and prevented the KMC Workers from carrying out the work of demolition of unauthorised structure.

Accordingly a written complaint in this regard had been submitted to the Ultadanga Police Station on 15.06.2025 by the Official of KMC.

Photocopy of the Written Complaint dated 15.06.2025 is annexed herewith and marked with the letter 'R-4'.

8. That a letter dated 19.06.2025 has been received by the office of the Deputy Chief Engineer, Uttaran department, Kolkata Municipal Corporation from the Ultadanga Police station interalia stating that police assistance would be rendered by the concerned police station for carrying out the demolition work.

Photocopy of the letter dated 19.06.2025 written by the Ultadanga Police station to the Deputy Chief Engineer, Uttaran department, Kolkata Municipal Corporation is annexed herewith and marked with the letter 'R-5'.

9. That in the meantime two letters dated 19.06.2025 have been written by the Executive Engineer (Civil) Uttaran Services department, Kolkata Municipal Corporation to the President and Treasurer Birendranagar Security Welfare Association informing them to remove the unauthorised encroachment on the access road of the Kolkata Municipal Corporation and the said notices were received on 23.06.2025 by the addressee.

Photocopy of the letters dated 19.06.2025 written by the Executive Engineer (Civil) Uttaran Services department, Kolkata Municipal Corporation to the President and Treasurer Birendranagar Security Welfare Association are collectively annexed herewith and marked with the letter 'R-6'.

10. That the Kolkata Municipal Corporation has sought for necessary permission from the higher authority for demolition of the encroachment jointly with the Ultadanga Police Station and Solid Waste Management (SWM) Department, KMC and the same will be carried on as and when the permission is obtained from the SWM department.

11. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Bojyoti Chakrobati
Advocate
K.M.C
30.06.2025

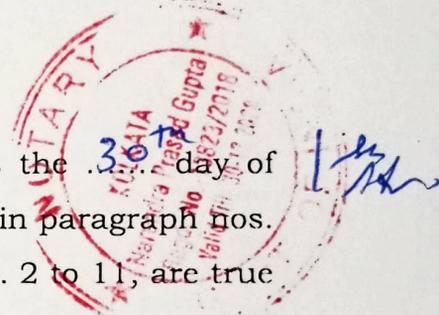
Sandip Saha
Deponent
Executive Engineer (Civil)
Uttaran Services Department
K. M. C.

NARENDRA PRASAD GUPTA
NOTARY
GOVERNMENT OF INDIA
REGN. NO. 13823/2018
ADVOCATE, HIGH COURT CALCUTTA
& Old Post Office Street (Ground Floor)
Opp. F-Gdts (High Court)
Mob.-8910576074
222435090

30 JUN 2025

L.T.I.(s)/Signatures(s) of the
Execut^ys attested by me or identification

Narendra Prasad Gupta
NARENDRA PRASAD GUPTA, NOTARY
Advocate, HIGH COURT, KOLKATA
Regd. No.-13823/2018, Govt. India



VERIFICATION

Verified at Kolkata by the deponent above named on this the 30th day of June, 2025 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 11, are true to my information derived from the office records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Sibojyoti Chakrabarti
Advocate 30.06.2025
K.M.C

Sandip Saha
Deponent
Executive Engineer (Civil)
Uttaran Services Department
K. M. C.

8

Annapurna - R-1

135

ACTION TAKEN REPORT

As per direction of Hon'ble National Green Tribunal, Eastern Zonal Bench, Calcutta

Original Appellate No-155/2024/EZ

In the matter of Salboni Apartment Owners' Association
-----Applicant

Vs

The state of West Bengal and Ors.
----- Respondent

As per the order of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, dated 15.05.2025, the Kolkata Municipal Corporation has been processed for conducting necessary survey work over the entire area adjacent to Salboni Apartment and the demarcation work of proposed Banglar Bari Project is underway. At present due to inaccessible of machinery to the existing land, KMC engaged manual labour for demarcation of land of proposed Project as per existing land record.

During inspection no specific water body was visible; apart from repeated checking the entire land found covered with jungle and bushes.

More so, as per direction of Hon'ble NGT, point no-12 with reference to Revenue Record of KMC, total land area is observed 31 Bigha 10 Cottah covering the three premises i.e. 3, 3/1 and 3/1/1 J.K.Ghosh Road Ward No-03, BR-I. Assessment Collection Department's records are as follows:

- a) Premises no 3, J.K.Ghosh Road- Character is land+tank-- 9 Bigha.
- b) Premises no 3/1 J.K.Ghosh Road Character is land- -1 Bigha 10 Cottah.
- c) Premises no 3/1/1 J.K.Ghosh Road character is land- -21 Bigha.

From the above mentioned Revenue Record that clearly mentioned that out of land area of 31 Bigha 10 Cottah, our proposed Banglar Bari Project i.e. construction of 384 Nos. dwelling units for shelter of poor slum people only on area of 7 Bigha 15 Chatak 17 Sq.ft.

1. The restoration process of Shalboni jheel in question is already started by the concern department of Kolkata Municipal Corporation.

Necessary documents and photographs are attached in annexures.

Sandip Saha
23.05.2025
Executive Engineer (Civil)
Urban Services Department
K M C

Inspection Book

lands and Buildings. X Hanswari - R-27
 01/60-69 136

Ward No. Street

Premises No.	DESCRIPTION OF PREMISES		Name and address of recorded owner	Name of recorded occupier	Rent as per owner's return	Rent as per occupier's return	Present annual valuation	PROPOSED ANNUAL VALUATION		Grounds of increase (quote Nos. in notice form)	REMARKS
	No. of storeys	Description						Tenanted	Occupied by owner		
1	2	3	4	5	6	7	8	9	10	11	12
1/8	Land	Madhal Chandra Paul, Gour Das Paul, Navidas Paul & Amitava Paul Sri Ramkrishna Das 297/3 Sahitya Parishad Rd P.18, C.O.T. side LXIV Raja Raj Kissen St.					1334	3280		2(b)	1030
3	Land + Tank	"Ram Krishna Mission" Belur Trustee				8640	2160	17280		2(b)	1031
3/1	Land	"Ram Krishna Mission" Belur Trustee				1440	2160	2880		Do	1032

1/8

3

3

3/1

Land

Land + Tank

Land

Madhal Chandra Paul,
Gour Das Paul, Navidas
Paul & Amitava Paul
Sri Ramkrishna
Das
297/3 Sahitya
Parishad Rd
P.18, C.O.T. side LXIV
Raja Raj Kissen St.

"Ram Krishna
Mission"
Belur Trustee

"Ram Krishna Mission"
Belur Trustee

Land - 5¹/₂ 10³/₄ 34
5 - 11 - 22
11 - 6 - 10 @ 291
= 3280

Land 9 Bigha
Tank
@ 24 P.K.P.H.
= 17280
Pd. 4/6

Land about
1 1/2 10³/₄ @ 24 P.K.P.H.
= 2880
Pd. 4/6

for office use only

Mitlesh
et al
D.C. II
11/5/71

or R
D.C. II
11/5/71

"Anexwe-R-3"

X



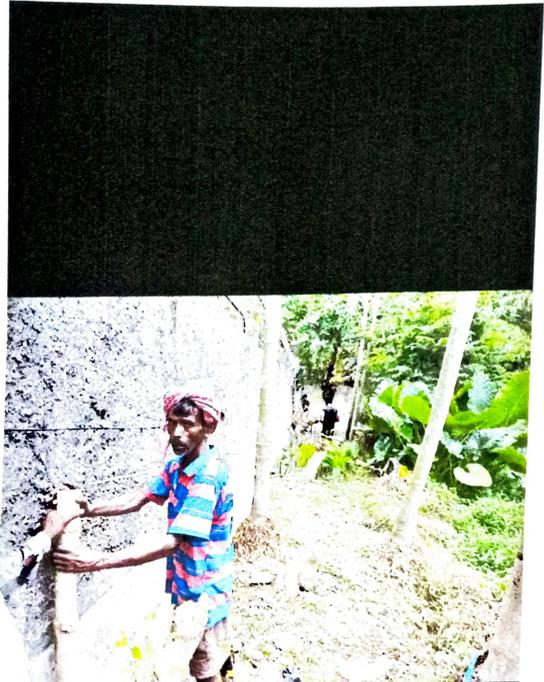
 Salboni P.
33, Khudiram Bose Sarani,
Milk Colony, Belgachia,
Kolkata, West Bengal
overcast
clouds
37.0 °C
03 Jun 2025 12:22 pm



 Salboni P.
Salboni Complex, Salboni
Complex, 64/98C, Khudiram
Bose Sarani, Milk Colony,
overcast
clouds
37.0 °C
03 Jun 2025 12:19 pm



13




 33, Khudiram Bose Sarani,
 Milk Colony, Belgachia,
 Kolkata, West Bengal
 03 Jun 2025 12:22 pm
 overcast clouds
 37.0 °C

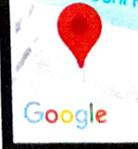



 33, Khudiram Bose Sarani,
 Milk Colony, Belgachia,
 Kolkata, West Bengal
 03 Jun 2025 12:45 pm
 overcast clouds
 37.0 °C




 33, Khudiram Bose Sarani,
 Milk Colony, Belgachia,
 Kolkata, West Bengal
 overcast clouds
 37.0 °C
 03 Jun 2025 12:45 pm




 33, Khudiram Bose Sarani,
 Milk Colony, Belgachia,
 Kolkata, West Bengal
 overcast clouds
 37.0 °C
 03 Jun 2025 12:45 pm

Received on 15.6.2025

Contents not Verified

date: 15.06.2025

Signature _____
Uttaranga P STo
The officer incharge
Uttaranga police stationSub: Unauthorized construction over
the access Road of the Kolkata
Municipal Corporation need to
be demolished.

Sir,

An unauthorized construction has been built on
the access Road of Kolkata Municipal Corporation
where Banglar Bari project will be start soon.

Today while starting the demolition work of the
said unauthorized construction some people of
Salboni Apartments as well as surrounding
Birendera Nagar area have been shown their
agitation and prevent kmc workmen and whiped
to stop the demolition work. The matter is already
informed to local councillor of Ward NO-3.

The work has been conducted as per order of
Honible ^{National} Green Tribunal vide its order dated

NO: 155/2024/EE, Sl. NO-3, 4 & 5 dated-15.05.25
and as per order of Honible High Court (WPA(P) 195 of 2024)

In the above circumstances your kind co-operation
is solicited to deploy police force during
demolition of that unauthorized construction.

Thanking you,

Yours faithfully

Sajal Kumar Halder.

E-mail ED. Sajal.dada.09@gmail.com

Dy. CE (e)/Uttaranga dept, KMC

Ph. NO: 9903015425

Anandee P-5

THE KOLKATA MUNICIPAL CORPORATION
RECEIVED
18/US
21 JUN 2025
Contents Nil

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To
The Dy. Chief Engineer
Uttaran Department, KMC
1 no Hogg Street, Kolkata

X6

Re: the attached copy of the letter vide letter dated 15/6/2025 received by this from your end.

Sub: Rendering police assistance.

Sir,

With reference to the above this is to inform you that this police station has received your letter through which you have sought for police assistance during the time of demolition work in respect of un-authorized construction, but did not mentioned any date and time to carry out the same.

In view to the above, you are hereby requested to fix up specific date and time and intimate this Police station for rendering police assistance and to make necessary arrangement to carry out the demolition work peace fully.

Thanking you

Yours faithfully

J. Chandra

(Santanu Chandra)

S.I, Ultadanga PS

19/06/25

FORWARDED

Kain
O/C Ultadanga PS
Kolkata

19.06.2025

Amavre - (R-6)

19

THE KOLKATA MUNICIPAL CORPORATION
OFFICE OF THE D.G. (ULTRAN SERVICES)
1, Hogg Street, Hogg Building, 3rd Floor, Kolkata - 700 017

Date: 19.06.2025

To
The President
(Sri Debrata Ghosh)
Birendranagar Security Welfare Association
64/44/B, Belgachia Road
P.O Belgachia, P.S-Ultadanga
Kolkata- 700037
Sub: Urgent Removal of Encroachment on the access Road of the Kolkata Municipal Corporation

Sir,

During inspection an unauthorized encroachment viz. "VEGILENCE COMMITTEE" has been observed on the access road of the Kolkata Municipal Corporation. This is a kind of serious offence by occupying a government land without permission.

You are therefore requested to demolish or vacate this encroachment within 03(three) days receipt of this letter, failing which necessary action will be taken as per KMC norms, 1980 Act.

Thanking you.

Yours faithfully,

For
Subrata Ghosh
23/06/25

S
19/6/2025
Executive Engineer (Civil)
Ultran Services Department
K. M. C.

18

THE KOLKATA MUNICIPAL CORPORATION
OFFICE OF THE DEPUTY GENERAL SERVICES
1, Hogg Street, Hogg Building, 1st Floor, Kolkata - 700 087

Date-19.06.2025

To
The Treasurer
(Sri Sanur Kumar Basu)
Barendranagar Security Welfare Association
64/46, Belgachia Road P.O Belgachia, P.S. Ultadanga
Kolkata-700037

Board of the Kolkata Municipal
Corporation

Sir,

During inspection an unauthorized encroachment viz. "VEGILENCE COMMITTEE" has been observed on the access road of the Kolkata Municipal Corporation. This is a kind of serious offence by occupying a government land without permission.

You are therefore requested to demolish or vacate this encroachment within 03(three) days receipt of this letter, failing which necessary action will be taken as per KMC norms, 1980 Act.

Thanking you.

Yours faithfully,

Sanur K. Basu
23 Feb 25

19/6/2025
Executive Engineer (Civil)
Uttaran Services Department
K. M. C.